

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

Appeal No. 15 of 2013

Dated : 8th March, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of

Simran Wind Projects Pvt. Ltd. ...Appellant(s)

Versus

**Tamil Nadu Electricity Regulatory Commission
& Anr. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. Anand K.Ganesan
Mr. Niraj Gulati (Rep.)**

Counsel for Respondent (s): Mr. S. Vallinayagam

ORDER

The Learned Counsel for the Appellant as well as the Learned Counsel for the Respondents have finished their arguments.

Judgment is Reserved.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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